

**MIN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 13**  
**(IB)-1718(PB)/2018**

**IN THE MATTER OF:**

Shiv Dayal Sharma & Ors.  
v.  
Three C Projects Pvt Ltd

.... Petitioner  
.... Respondent

**Order U/s. 7 of (IBC) CIRP**

**Order delivered on 23.04.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the RP	:	Mr. Abhishek Anand, Mr. Karan Kohli, Advs
For the Applicant	:	Sr. Adv. P. Nagesh, Adv. Akshay Sharma in IA-769/2022 Adv. Harimohana N. in IA2218/2023 & IA3031/2023, Advocate Chetna Bisht, Mr. Sahil Monga, Mr. Shashank Sharma, Advocates, Adv. Aditya Madaan, Adv. Rahul Kapoor Adv. Chetna Bisht for the Applicant in IA no.699/2023, Tanweer Alam, Adv, Mahjabeen Adv, Adv. Pulkit Deora and Adv. Harsh Gurbani, Adv. Tejaswi Bhanu
For NOIDA	:	(IB)-765(PB)/2023 Mittal, Parish Mishra, Ritika Dawalia and Adarsh Srivastava Advs
For the Respondent	:	Adv. Abhay Kaushik
For TMIL	:	Mr Manish Srivastava & Mr Rahul Gupta Adv

**ORDER**

**IA-599/2021**

Heard Ld. Counsels Mr. Pulkit Deora and Mr. Abhishek Anand. Though the prayer made in this application is different, however, Ld. Counsel for the Applicant only prayed that the RP may once again reconsider his claim on the basis of the records. Accordingly, RP is directed to reconsider the claim on the basis of the records available.

**IA-599/2021 stands allowed in above terms and is disposed of.**

**IA-5055/2023**

Mr. Pulkit Deora, Adv. states that this IA has been decided earlier. Registry is directed to verify the same and not to list this IA in any future cause list if already decided.

**IA-959/2021, IA-3196/2021, IA4683/2021, IA-769/2022, IA-1590/2022, IA-4578/2022, IA-596/2023, IA-699/2023, IA-1700/2023, IA-2218/2023, IA-3031/2023, IA3198/2023, IA-1872/2023, IA-1874/2023, IA-1875/2023, IA4333/2023, IA-4517/2023, IA-5139/2023, IA5405/2023, IA-46/2024,**

At request and by consent, list these IAs on **06.05.2024**.

**-Sd/-  
(RAMALINGAM SUDHAKAR)  
PRESIDENT**

**-Sd/-  
(AVINASH K. SRIVASTAVA)  
MEMBER (TECHNICAL)**

23.04.2024  
Lalit